

Linking Wages with Productivity

*803. **Shri Nitiraj Singh Chaudhary:**
Shri G. S. Mishra:

Will the Minister of Labour and Rehabilitation be pleased to state:

(a) whether any steps are proposed to be taken for linking workers' wages with production; and

(b) if not, the reasons therefor?

The Minister of Labour and Rehabilitation (Shri Hathi): (a) Wage fixing authorities determine wages after taking into account various factors including productivity.

(b) Does not arise.

Survey of the Indian Ocean

*804. **Shri Swell:** Will the Minister of Education be pleased to state:

(a) whether Government have made a study of the economic potentialities of the Indian Ocean;

(b) the agencies of Government which made the study; and

(c) whether any scheme has been formulated for the exploitation of these economic potentialities?

The Minister of Education (Dr. Triguna Sen): (a) A beginning towards such a study has been made.

(b) The National Institute of Oceanography of the Council of Scientific and Industrial Research.

(c) Not yet, Sir.

Return of Mizo Rebels

*805. **Shri Vishwanath Pandey:**
Shri Madhu Limaye:
Shri J. H. Patel:
Shri Arjun Singh Bhadoria:
Shri Rabi Ray:

Shri Mohan Prasad:
Shri Ram Sewak Yadav:

Will the Minister of Home Affairs be pleased to state:

(a) whether it is a fact that about 100 armed Mizo rebels accompanied by some Kuki Naga hostiles are on way to Nagaland through Kalapahar and Iri Valley of the Sadar Hills subdivision of Manipur to contact the Naga underground; and

(b) if so, the reaction of Government?

The Minister of State in the Ministry of Home Affairs (Shri Vidy Charan Shukla): (a) and (b). An armed gang of Mizos and Kukis is reported to have entered Manipur area from Mizo Hills in the early part of May 1967. The gang has been moving north-eastward but the ultimate destination of this gang is not very clear. However, the security measures have been tightened and patrolling has been intensified.

टेलीफोन

*306. **श्री मोल्लू प्रसाद :**
श्री रवि राम :
श्री महाराज सिंह भारती :
श्री राम सेवक यादव :

क्या संसार मंत्री यह बताने की कृपा करेंगे कि :

(क) भारत सरकार, दिल्ली प्रशासन, दिल्ली नगर निगम, महानगर परिषद, दिल्ली तथा उन से सम्बन्ध कार्यालयों तथा स्वायत्तशासी निकायों के पास कितने टेलिफोन हैं ;

(ख) उनमें से कितने टेलिफोन अधिकारियों और कर्मचारियों के घरों पर । तथा कार्यालयों में कितने टेलिफोन लगे हुए हैं ;

(ग) दिल्ली के निवासियों को कितने टेलीफोन दिये गये हैं ;

(घ) क्या कोई ऐसी व्यवस्था है जिसके अनुसार अधिकारियों तथा कर्मचारियों के घरों पर लगे हुए टेलीफोनों से की गई निजी काल कम की जा सकती है ; और

(ङ) यदि नहीं, तो इसके क्या कारण हैं ?

संघ-उपसद तथा संसार विभाग में राज्य-मंत्री (श्री इ० कु० गुजराल) : (क) में (ग). टेलीफोन की श्रेणी चारें कुछ भी हो अर्थात् चाहे वह सरकारी हो या निजी, टेलीफोन कनेक्शनों के रिटाईड संख्या के क्रम से रखे जाते हैं। इस समय दिल्ली में 60,631 टेलीफोन काम कर रहे हैं।

(घ) तथा (ङ). किसी भी टेलीफोन से किये जाने वाले कुल कालों में से निजी और सरकारी कालों को अलग-अलग करना तकनीकी रूप में संभव नहीं है। किसी भी टेलीफोन से होने वाले सभी काल एक ही मीटर द्वारा रिटाईड किये जाते हैं।

Tehar Jail, Delhi

*807. Shri Bal Raj Madhok: Will the Minister of Home Affairs be pleased to state:

(a) whether it is a fact that the Central Jail, Tehar, New Delhi has a total accommodation for 1250 prisoners;

(b) whether it is also a fact that the total number of prisoners in this jail during the last six months has ranged between two to three thousands as a result of which even the minimum ration, clothing etc. permissible to the prisoners under the Jail Manual has not been available for them; and

(c) if so, the steps contemplated by Government to extend the central jail or, reduce the number of prisoners lodged in it?

The Minister of State in the Ministry of Home Affairs (Shri Vidya Charan Shukla): (a) Tehar Jail provides accommodation for 1273 prisoners.

(b) The population in the Central Jail, Tehar, during the last six months remained between 2,000 and 3,500. It is not a fact that the minimum rations and clothing as prescribed in the Jail Manual were not provided to the prisoners.

(c) Proposals for the expansion of accommodation for prisoners in Delhi are under the consideration of the Delhi Administration.

शेख जयपुरदास

- * 808. श्री प्रकाशचौर क्षारजी :
 श्री नृ-रुम चन्द कडवाय :
 श्री राम गोपाल शालवाले :
 श्री शिव कुमार शास्त्री :
 श्री रघुबीर सिंह शास्त्री :
 श्री न० ला० लॉबी :
 श्री अर्जुन सिंह खीरिया :
 श्री हेम दय्या :
 श्री प्र० न० सोलंकी :
 श्री बलराम मचोक :
 श्री हरदयाल देवगुन :
 श्री अटल बिहारी बाजपेयी :
 श्री श्री० प्र० त्यागी :
 श्री बृज ब्रजव भाल :
 श्री स्वतन्त्र सिंह कोठारी :
 श्री श्रींकार लाल बेरवा :
 डॉ० सुर्व प्रकाश पुरी :
 श्री रामाक्षर क्षारजी :
 श्री अश्व दत्त :
 श्री बेनी शंकर क्षारजी :
 श्री बलराम सिंह :
 श्री रवि राव :
 श्री राम लाल चारव :
 श्री श्री० एच० पंडित :
 श्री श्रींकर प्रसाद :
 श्री बलराम सिंह कुंजवाड़ :